



Bharti AXA General Insurance Company Limited

Add On Wording

Standard Fire and Special Perils Insurance Policy

BAGI_SFSP201634: Unnamed Locations

It is hereby understood and agreed that, subject otherwise to the terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon, and subject to the Insured having paid the agreed additional premium, the Policy extends to cover the property insured while at fixed unspecified locations not included in the location(s) specified in the Schedule up to a limit of INR at any one location each and every loss and INR in the aggregate for the policy period. Coverage under this extension shall not apply to property contained within any vehicle or other conveyance, or property while in transit and shall be limited to locations within India only.

